GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA INSTARBED OUESTION NO. 1272

UNSTARRED QUESTION NO. : 1273 (To be answered on the 9th February 2023)

VVIP PROTOCOLS AT AIRPORTS

1273. SHRI UPENDRA SINGH RAWAT

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the complaints of negligence have been received against the staff of several airlines including Indigo Airlines while providing VVIP protocol to the Members of Parliament at all the three terminals of IGI Airport in Delhi for which airlines are informed in advance by the personal assistants of Members of Parliament verbally/through e-mail; and
- (b) if so, the details of the guidelines issued by all the airlines with regard to facilitating VVIP protocol to Members of Parliament?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Bureau of Civil Aviation Security (BCAS) has issued a guidelines regarding Protocol/ Courtesy/ Facilitation to be extended to Hon'ble Members of Parliament at Civil Aerodromes/Civil Enclaves in India. The said guidelines stipulates Airlines to have a protocol officer at the aerodromes to facilitate VIPs during their travel and also delineates role of Airline Operators, Airport Operators, Aviation Security Group and BCAS to ease their travel by air. However, a few complaints against Airline/Airport operators for not providing adequate protocol facilitation to Hon'ble Members of Parliament have been received. Airlines and Airports Operators are apprised from time to time to comply with the said guidelines.
